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**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

R.A.No. 65/2006

in

OA No. 1918/2004

New Delhi this the 9th day of May, 2006

Hon'ble Mrs. Meera Chhibber, Member (J)
Hon'ble Mr. N.D.Dayal, Member (A)

1. Chandrup Singh
S/0 Shri Jagram,
R/0 Village Khadipur.
P.O.Basai, Distt. Gurgaon.
2. Daya Nand,
R/0 Bhim Nagar, Gurgaon.
3. Anil Kumar,
S.0 Banwari Lal,
R/0 H.No.238/30, G. Block,
Rajinder Park, Gurgaon.
4. SubhashChand,
S/0 Shri Daya Chand
R/0 H.No.90, Char Marla,
Model Town, Gurgaon.
5. Ram Chander,
S/0 Bharat Singh,
R/0 Babupur, P.O. Daultabad,
Gurgaon.
6. Surender Kumar,
S/0 Bhagwan Das,
R/0 5/2/21, Gali No.8, Madan Puri,
Gurgaon.

..Review applicants



VERSUS

1. Union of India, through Secretary, Ministry of Defence, South Block, New Delhi.
2. Chief of the Air Staff, Vayu Bhawan, New Delhi.
3. Commanding Officer, 54, ASP, Gurgaon.
4. Lala Ram, Leading Hand Fire, C/0 Fire Section, 54, ASP, Gurgaon.
5. Daya Chand, Leading Hand Fire, C/0 Fire Section, 54, ASP, Gurgaon.
6. Devender Kumar, Leading Hand Fire, C/0 Fire Section, 54, ASP, Gurgaon.
7. Ram Pal Meena, Leading Hand Fire, C/0 Fire Section, 54, ASP, Gurgaon.

..Respondents

OR D E R (BY CIRCULATION)

(Hon'ble Mrs. Meera Chhibber, Member (J))

This R.A has been filed by applicants against the order dated 20.1.2006. Perusal of RA shows applicants are only trying to reagitate the same issues which have already been considered and rejected.

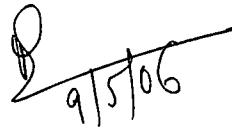


2. The scope of review is very limited. RA cannot be allowed to reargue the case. In the case UOI Vs. Taritranjan Das reported in 2004(2) ATJ SC 190, it has been held by Hon'ble Supreme Court that the scope of review is very limited and it is not permissible for the forum hearing the review application to act as an appellate authority in respect of original order by afresh and rehearing of the matter to facilitate a change of opinion on merits.

3. We have already expressed our views and cannot sit in appeal over our own orders. If applicants are not satisfied with the judgment, their remedy lies elsewhere. RA is not maintainable. The same is accordingly rejected in circulation.


(N.D. Dayal)

Member (A)


(Mrs. Meera Chhibber)

Member (J)

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